

(a) whether Government have any plan to include workers representative in the proposed panel to monitor Special Jute Development Fund use ; and

(b) if so, the details thereof ?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) and (b). No, Sir. However, the interests of the jute mill workers for whom schemes have been drawn up under the fund are being taken care of by having representation on this Committee from the Ministry of Labour, Government of India as also Secretary, Department of Labour, Government of West Bengal.

Economic Offenders

6318. SHRI R.P. DAS : Will the Minister of FINANCE be pleased to state :

(a) in what circumstances and to what extent, an unconditional apology by an economic offender can be a sufficient ground for being pardoned ; and

(b) how many of such offenders have been pardoned during the last three years ?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA) : (a) and (b). Information is being collected and will be laid on the Table of the House.

Raids at the Premises of Industrialists in Calcutta

6319. SHRI VIJAY KUMAR MISHRA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Income-tax authorities investigated and raided premises of several industrialists in Calcutta during the last six months ;

(b) if so, the details thereof ;

(c) whether several video cassette sets alongwith jewellery worth Rs. 2 crore and Rs. 10 lakhs cash were also seized in these raids ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE

DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA) : (a) and (b). Yes, Sir. During the last six months period ending 29-2-1988, the Income-tax Department in Calcutta conducted searches inter-alia, on the following Groups of Industrialists :

(a) Shri M.L. Rajgoria and others,

(b) Shri M.P. Poddar and others,

(c) Shri M. Swaroop and others, and

(d) Shri S.V. Mohota and others.

These searches resulted in the seizure of prima facie unaccounted assets such as Cash, Jewellery and others amounting to Rs. 644.56 lakhs. During the course of these searches, one of the persons searched admitted concealment of income of Rs. 41.35 lakhs.

(c) and (d). In one case, 7 video cassette sets were also seized besides other assets as mentioned above.

Outstanding Wealth-tax Against Film Producers etc.

6320. SHRI SOMJIBHAI DAMOR : Will the Minister of FINANCE be pleased to state :

(a) the names of film line artists and film producers, against whom demands of Wealth-tax above rupees one lakh, is outstanding at present ; and

(b) the details of action taken in each case to realise the outstanding amount ?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA) : (a) and (b). The names of the film line artists and film producers, against whom demands of Wealth-tax above rupees one lakh is outstanding, and the details of action taken in each case to realise the outstanding demand are being collected and will be laid on the Table of the House.

Export of Bengal Deshi Cotton

6321. SHRI SHAMINDER SINGH : Will the Minister of TEXTILES be pleased to state :

(a) the total export of all varieties of

cotton in 1987-88 season ;

(b) whether it is a fact that only the Cotton Corporation of India was allowed to export Bengal Deshi ; and

(c) the reasons for not allowing this export to the State Marketing Federations of all such States which grow Bengal Deshi variety ?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) 4779 bales of Bengal Deshi.

(b) Yes, Sir.

(c) The quota released for export was very small.

Raising of Administered Prices

6322. **SHRI K. RAMACHANDRA REDDY :** Will the Minister of FINANCE be pleased to state :

(a) whether Union Government are contemplating to give a share of the revenues realised by raising the administered prices to States ;

(b) if not, the reasons therefor ; and

(c) the amount that has been realised through Administered Prices in 1987-88 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) to (c). The increase in administered prices is not a revenue measure, and the question of sharing the proceeds with the States does not arise.

Proposal for Development of Poor Villages by Big Industrial Houses

6323. **DR. DATTA SAMANT :** Will the Minister of FINANCE be pleased to state :

(a) whether there is any proposal for consideration of Government to hand over the economically poor villages to big industrial houses for their development ; and

(b) if so, the details of the proposal ?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K.

PANJA) : (a) There is no such proposal under consideration.

(b) Does not arise.

Accounts of Export Inspection Agency and Export Inspection Council

6324. **SHRI RAM DHAN :** Will the Minister of COMMERCE be pleased to state :

(a) whether all the Inspection Agencies established under the Export Inspection and Quality Control Act, 1963 for carrying over pre-shipment inspection work are at par with each other ;

(b) if so, whether Export Inspection Council is utilising the funds of Export Inspection Agencies only ;

(c) if so, the details of the funds utilised by the Export Inspection Council for the funds of Export Inspection Agencies for the last three years ; and

(d) whether the Export Inspection Council is authorised to utilise the funds of Export Inspection Agencies ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) The Export Inspection Agency (EIA) at Bombay, Calcutta, Cochin, Delhi and Madras established by the Central Government under Section 7 of the Export (Quality Control and Inspection) Act, 1963, are carrying out pre-shipment inspection work in accordance with the rules and instructions of the Central Government and the Export Inspection Council (EIC).

(b) to (d). The expenses of the EIC are met essentially through Government grants. With the approval of the Ministry of Commerce, Export Inspection Council also received small amounts from the Export Inspection Agencies (EIAs) The amounts received during the last three years were as under :

Year	Government grant (Rs. in lakhs)	From EIAs (Rs. in lakhs)
1985-86	21.19	0.71
1986-87	29.60	0.72
1987-88	33.00	Nil